

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

Only D.No. 24366 of 2025 is listed under this matter
WITH

Diary No(s). 24366/2025 (XI)

FOR CONDONATION OF DELAY IN FILING ON IA 147606/2025

FOR EXEMPTION FROM FILING O.T. ON IA 147608/2025

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 03-08-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.

Mr. Umesh Dubey, AOR

Mr. Mohnish Nirwan, Adv.

Mr. Mithilesh Kumar Mishra, Adv.

Mr. Ashok Kumar, Adv.

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 24366/2025

Counter affidavit has already been filed by respondent
No.1.

Ld. Counsel for the appellant to take fresh steps and
to file fresh particulars for service on respondent No.2
within a week.

List again on 09.09.2026.

Copy of this Record of Proceeding be furnished to the
concerned Ld.Advocate-on-record for information and
compliance.

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APOORV SINGH
Registrar